

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

**LOK SABHA**

**UNSTARRED QUESTION NO. 638**

ANSWERED ON 28.11.2024

**WATER SHARING OF YAMUNA RIVER**

†638. SHRI AMRA RAM

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the date-wise details of various decisions taken by the Central Water Commission/Department regarding Yamuna water sharing;
- (b) the details of the proposed share of Yamuna water to be provided, the actual share being provided and not being provided, State-wise;
- (c) the names of the States which are not being provided any share of Yamuna water;
- (d) the proposed share of Yamuna water for the State of Rajasthan;
- (e) the time by which the said State is likely to receive its share of Yamuna water along with the reasons for delay; and
- (f) the details of the agreement signed among the Ministry of Jal Shakti and State Governments of Rajasthan and Haryana during the previous year along with the progress made in this regard?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (e)** A Memorandum of Understanding (MoU) was signed by the basin States, namely Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh, and the National Capital Territory of Delhi regarding the allocation of the surface flow of the River Yamuna upto Okhla on 12.5.1994. In order to implement the said MoU, Upper Yamuna River Board (UYRB) and Upper Yamuna River Committee (UYRC) were constituted by the Resolution No. 10(66)/71-IT dated 11th March 1995 of then Ministry of Water Resources, Government of India in accordance with the provision of the MoU. After creation of Uttarakhand State in 2000, the resolution was modified to include Uttarakhand (now Uttarakhand) in the Board vide Notification No. 26/3/2000-11 dated 16.3.2001.

UYRB has approved seasonal distributions of flows from various distribution points in its 42nd meeting held on 6.7.2012. According to MoU, the interim seasonal allocation of the annual utilisable flow of river Yamuna is given below:

States	Seasonal Allocation of Yamuna Waters (BCM)			
	July – Oct.	Nov. – Feb.	March - June	Annual
Haryana	4.107	0.686	0.937	5.730
Uttar Pradesh	3.216	0.343	0.473	4.032
Rajasthan	0.963	0.070	0.086	1.119
Himachal Pradesh	0.190	0.108	0.080	0.378
Delhi	0.580	0.068	0.076	0.724
<b>Total</b>	<b>9.056</b>	<b>1.275</b>	<b>1.652</b>	<b>11.983</b>

The States of Uttarakhand and Himachal Pradesh are utilizing surface water of river Yamuna by directly diverting it by construction of numerous small structures on river Yamuna and its tributaries. The Yamuna water for other States, namely, Uttar Pradesh, Haryana, Rajasthan and the National Capital Territory of Delhi are withdrawn from Barrages at Hathnikund, Wazirabad and Okhla. As per the MoU, the drinking water allocation of Delhi is first met and the balance is distributed amongst Haryana, U.P. and Rajasthan. All the six basin States in Upper Yamuna Basin are getting water from river Yamuna, however, due to unavailability or restricted capacity of conveyance system, the States of Haryana, U.P. and Rajasthan are not able to utilize their full allocated share.

(f) A Memorandum of Understanding was signed between the States of Rajasthan and Haryana in the presence of Secretary, DoWR, RD&GR, MOJS, Government of India on 17.2.2024. As per MoU, both the States agreed that:

1. A DPR shall be jointly prepared and finalized by the Governments of Rajasthan and Haryana for transfer of water through underground pipelines during July to October upto 577 MCM for drinking water supply and other requirements for Churu, Sikar, Jhunjhunu and other Districts of Rajasthan after utilisation of full capacity (24,000 cusec) of Western Yamuna Canal by Haryana including Delhi share at Hathnikund under Phase-1 of the project.
2. After construction of three identified storages in Upper Yamuna Basin, namely, Renukaji, Lakhwar and Kishau, the corresponding share of Rajasthan at Hathnikund during rest of the period shall be conveyed through the same system for drinking water and irrigation purpose to the extent possible.

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